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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

CP 487/2002 in
OA 2224/2002

New Delhi this the 21st day of August, 2003

Hon'ble Shri Kuldeep Singh, Member (J)
Hon'ble Shri R.K.Upadhyaya, Member (A)

1. Swami Nath, Khallasi,
S/O Shiv Murti.
2. Sarju Lal, Khallasi,
S/O Shri Mannu Lal.
3. Bansi Lal, Khallasi,
S/O Sh. Shiv Pujan.
4. Harvillas, Gangmen,
S/O Shri Phoolwari Lal.
5. Arjunan, Mate
S/O Dhanpal
6. Shiv Muni, Khallasi,
S/O Shri Jagar Dev.
7. Mitthu Lal, Khallasi,
S/O Shri Ram Aughar.
8. Hira Lal, Khallasi,
S/O Shiv Valgar.
9. Amar Singh, Khallasi,
S/O Shri Netra Pal Singh.
10. Shambhu Chand Ghosh, Khallasi,
S/O Shri Makhan Ghosh.
11. Harpal Singh, Khallasi,
S/O Shri Nand Ram.
12. Mohan, Khallasi,
S/O Shri Kirodh.
13. Sunder Lal, Khallasi,
S/O Ram Matt

(All are working under SSE/WEE,
Electrical Workshop, Daya Basti,
New Delhi)

(By Advocate Shri Amit Anand)

..Petitioners

VERSUS

Union of India : through

1. Shri Rakesh Mohan Aggarwal,
General Manager, Northern Railway,
Baroda House, New Delhi,

(Signature)

2. Shri Biney Aggarwal,
Divisional Railway Manager,
Northern Railway, State Entry Road,
New Delhi.
3. Shri V.K.Kaul,
Chief Administrative Officer
(Constn.) Northern Railway,
Kashmere Gate, New Delhi.
4. Shri Hemant Kohli,
SSE/WEE, Electrical Workshop,
Daya Basti, New Delhi.

.. Respondents

(By Advocates Shri V.S.R.Krishna and
Shri H.K.Gangwani)

O R D E R (ORAL)

(Hon'ble Shri Kul dip Singh, Member (J)

Heard.

2. With the consent of learned counsel for the parties, this CP is disposed of directing the respondents that they shall also consider the judgement of the Apex Court in **Union of India and others Vs. Basant Lal and others** (AIR 1993 SS 188) while complying the directions of the Tribunal's order dated 23.8.2002 in OA 2224/2002.

Ch. B. Agarwala
(R.K. Upadhyaya)
Member (A)

Kul dip Singh
(Kul dip Singh)
Member (J)

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